

Sl. No.	Park	State
11.	NSP Infrastructure	Gujarat
12.	Karanj Textile Park	Gujarat
13.	Alishan Eco Textile Park Pvt. Ltd.	Haryana
14.	Kashmir Wool and Silk Textile Park	J&K
15.	Dhule Textile Park	Maharashtra
16.	Satyaraj Integrated Textile Park	Maharashtra
17.	Shree Ganesh Integrated Textile Park Pvt. Ltd.	Maharashtra
18.	Hinganghat Integrated Textile Park	Maharashtra
19.	Progressive Integrated Textile Park	Punjab
20.	Srinath Integrated Textile Park	Rajasthan
21.	Avantika Textile Park	Telangana
22.	Ecotex Textile and Apparel park pvt. Ltd.	Uttar Pradesh
23.	Sri Lakshmi Textile Park	Uttar Pradesh
24.	Farrukhabad Textile Park	Uttar Pradesh

Promotion of traditional weaving craft

1117. SHRI K. C. TYAGI:

SHRI DARSHAN SINGH YADAV:

KUMARI SELJA:

Will the Minister of TEXTILES be pleased to state:

(a) the names and salient features of various schemes being implemented by Central Government to promote age old traditional weaving craft; and

(b) the financial, technical marketing and other assistance and support provided to the traditional weavers of the country under each of these schemes, district-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) The Government of India has been implementing following schemes during the Twelfth Plan for development of handloom sector and welfare of weavers including promotion of age old traditional weaving craft throughout the country:

1. National Handloom Development Programme.
2. Handloom Weavers' Comprehensive Welfare Scheme.
3. Yarn Supply Scheme.
4. Comprehensive Handloom Cluster Development Scheme.

1. **National Handloom Development Programme:**

National Handloom Development Programme (NHDP) is being implemented for development of handlooms, having following components:

a. Revival, Reform and Restructuring (RRR) package for the handloom sector:

RRR package covered waiver of overdue loan 100% principal and 25% of interest as on 31/3/2010 and recapitalization assistance of eligible apex and primary weavers of the cooperative societies & individual weavers and also provides fresh loan at 6% interest rate along with credit guarantee for 3 years. The RRR Package was approved for implementation upto 28.02.2014. However, for providing access to subsidized term loan as well as working capital loan to handloom weavers not covered under loan waiver package, Government has approved Concessional Credit Component. The loan is sanctioned to weavers at 6% interest and Government of India interest subvention is max.7% and to leverage the loan, Government provides margin money assistance upto ₹ 10,000 per weaver and credit guarantee through Credit guarantee Trust Fund for Micro and Small Enterprises (CGTMSE).

b. Comprehensive Handlooms Development Scheme (CHDS): The Comprehensive Handlooms Development Scheme CHDS has been formulated by merging the components of Integrated Handloom Development Scheme (IHDS), Marketing and Export Promotion Scheme (MEPS) and Diversified Handloom Development Scheme (DHDS), implemented during the Eleventh Plan. Sub-components of the CHDS are as follows:

- Development of handloom clusters of different sizes
- Marketing Incentive
- Organizing handloom exhibitions, both in India and abroad for marketing of handloom products
- Strengthening of handloom organizations/institutions
- Handloom Census

- Publicity, monitoring, supervision, training and evaluation of the scheme

2. **Handloom Weavers Comprehensive Welfare Scheme:**

This scheme has two components namely:

- (i) Health Insurance Scheme (HIS):
- (ii) Mahatma Gandhi Bunkar Bima Yojana (MGBBY).

3. **Yarn Supply Scheme (YSS):**

This scheme makes available all types of yarn at Mill Gate Price to the eligible handloom agencies and the transport and depot operating expenses are being borne by the Government of India.

Further, to provide the subsidized yarn to handloom weavers in order to compete with powerloom and mill sector, a new component of 10% price subsidy on cotton hank yarn, domestic silk yarn and woolen yarn is also provided.

4. **Comprehensive Handloom Cluster Development Scheme:**

Mega handloom cluster covers 25,000 handlooms and is developed at an upper GoI share of ₹ 70.00 crore each in a period of 5 years. So far, six mega handloom clusters at Varanasi, Sivasagar, Murshidabad, Godda, Virudhnagar and Prakasham (A.P.) have been taken up for development in handloom sector.

Through 28 Weavers Service Centres, Government of India playing a vital role in imparting training to the weavers to upgrade their skill and increase productivity in the handloom sector. For the purpose, various short terms stipendiary and Non-stipendiary training courses in the field of weaving, designing and dyeing and printing are provided in the centers concerned. Under the National Handloom Development Programme, financial assistance is being provided for skill upgradation in the block level cluster for imparting training in technical and managerial areas. Training provided to the handloom weavers for upgrading their skills in weaving, dyeing and printing and design development area so as to provide support to the traditional weavers of the country to produce a technical, marketing, diversified range of products in keeping with the latest market trends.

The details of funds released to various States for improving the financial condition of weavers in the country. District-wise releases are not available as the funds are released to implementing agencies/States concerned. The State-wise releases of funds are given in the Statement.

Statement

State-wise details of funds released during the last three years (2012-13, 2013-14 and 2014-15)

(₹ in crore)

Sl. No.	Name of State	2012-13	2013-14	2014-15
1.	Andhra Pradesh	9.81	5.55	1.51
2.	Arunachal Pradesh	1.25	1.32	0.35
3.	Assam	15.31	20.07	4.96
4.	Bihar	0.43	0.04	0.24
5.	Chhattisgarh	2.25	1.78	0.51
6.	Delhi	0.26	0.00	0.04
7.	Goa	0.00	0.00	0.00
8.	Gujarat	1.36	0.50	0.53
9.	Haryana	0.05	0.10	0.31
10.	Himachal Pradesh	2.20	0.55	0.18
11.	Jammu and Kashmir	1.44	0.56	1.53
12.	Jharkhand	0.05	0.82	2.52
13.	Karnataka	1.77	2.69	1.66
14.	Kerala	2.34	1.64	0.19
15.	Madhya Pradesh	4.75	0.85	0.83
16.	Maharashtra	2.65	2.20	1.68
17.	Manipur	5.09	10.80	2.41
18.	Meghalaya	0.92	1.16	0.37
19.	Mizoram	0.72	0.30	0.28

Sl. No.	Name of State	2012-13	2013-14	2014-15
20.	Nagaland	6.40	3.89	2.65
21.	Odisha	7.51	2.94	0.66
22.	Puducherry	0.00	0.00	0.00
23.	Punjab	0.00	0.00	0.00
24.	Rajasthan	0.60	0.85	0.57
25.	Sikkim	0.69	0.72	0.60
26.	Tamil Nadu	32.86	32.64	10.17
27.	Telangana	0.00	0.00	0.84
28.	Tripura	4.89	2.63	3.47
29.	Uttar Pradesh	18.73	13.50	28.16
30.	Uttarakhand	0.90	0.57	0.71
31.	West Bengal	4.68	4.68	5.77

Promotion of linen as dress material

1118. SHRI RITABRATA BANERJEE: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government is promoting linen as a dress material; and
- (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Ministry of Textiles is implementing a large number of schemes for the promotion of various segments of the textile sector. These include the schemes for Amended Technology Upgradation Fund Scheme, Scheme for Integrated Textile Parks, Schemes for Promotion of Sericulture through the Central Silk Board, Scheme for promotion of Geo-Textiles and Agro Textiles in the North Eastern region, Powerloom Sector Schemes, Handloom Sector Schemes, Schemes for promotion of Handicrafts and Schemes for promotion of Jute sector under the National Jute Board for meeting the diverse requirements of the textile sector. However, there is no specific scheme for promotion of linen as dress material under the Ministry of Textiles.